National Company Law Tribunal

Allahabad Bench

Allahabad

CP No.99(ND)/2012

ATTENDANCE—CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2016.

NAME OF THE COMPANY: Bharat Kumar Aggarwal v/s Bankhandi Nath developers (Pvt.) Ltd

SECTION OF THE COMPANIES ACT: u/s 397,398 of the Companies Act, 1956

Sl. No. Name Designation Representation Signature

1. ADESHTANDON P.C.S. Petitimens Assurada

2. SHAILESH DAYAL P.C.S. R-1,243,11 Sheuld

3 SATYATIT MUKERTI ADVOCATE R-5, 0, 7, 8,12 x13 Htmling

4. ABHAY K. DAS Adv. Feel, NO. 1 Heleay tocam pag.

Order dated 24.10.2016

CP No.99(ND)/2012: Bharat Kumar Aggarwal v/s Bankhandi Nath developers (Pvt.) Ltd

Heard the arguments completely in both the matters. For common orders matter is listed on 18.11.2016. Both the parties are at liberty to file Written statement on or before 02.11.2016.

V. S. R. Avadhani, Member(Judicial)

HariharP.Chaturvedi, Member (Judicial)

Dated: 24.10.2016